## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1383/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Pvt. Ltd.

V/s.

Pingale Sugar & Agro Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Prosed Samanker Bob. For 1/b Petitioner Bob. Chestonya Nikte

## ORDER

## CP No. 1383/I&BP/NCLT/MB/MAH/2017

The Petitioner's side Counsel is present whereas none present from the side of Corporate Debtor.

At request of the Petitioner's Counsel, list this matter on 02.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)